

convened separately by the Ministry of Social Justice & Empowerment, but the implementation of the provisions of Vth and VIth Schedule in the State are discussed in the annual meetings with the States' representatives.

(c) The representatives of the Ministry of Social Justice and Empowerment interact regularly with the MPs of tribal areas in the various Parliamentary Committees constituted for the welfare of Scheduled Castes and Scheduled Tribes.

#### **Assistance for Sugarcane Production**

6033. DR. RAMVILAS VEDANTI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government of Uttar Pradesh has requested the Union Government for assistance for the augmentation of sugarcane Production;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) A total number of 179 applications were received from sugar units located in Uttar Pradesh (U.P) State, during the period 1986-87 to 1997-98, for grant of long-term loans from the Sugar Development Fund for financing various activities relating to sugarcane development. These were recommended by the State Government. 92 of these applications have been sanctioned for an aggregate amount of Rs. 120.7 crores, while 78 applications have been rejected/withdrawn. Nine applications are under scrutiny.

Apart from the above, 118 applications were directly received from sugar units located in U.P. for short-term loans for purchase of inputs for sugarcane development (the procedure does not require the recommendation of the State Government). Out of these 38, have been approved for an aggregate amount of Rs. 21.3 crores, while 50 have been rejected/withdrawn. 30 of the applications are pending scrutiny.

A decision is expected to be taken on the pending applications within a period of three months.

#### **Tenure of CGHS Cards for Pensioner's Beneficiaries**

6034. DR. SUGUNA KUMARI CHELLAMELLA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the CGHS cards of pensioner's are being renewed;

(b) if so, the likely time to be taken for giving new cards after submission of forms and old cards;

(c) the reasons for delay in renewing cards submitted in February, 1998; and

(d) the time by which these cards are likely to be renewed?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) to (d) No specific time period has been fixed for issue of new CGHS cards to the pensioners. However, the pensioners are not being denied CGHS facilities with their old cards.

#### **Welfare of Minorities**

6035. SHRI G.M. BANATWALLA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have taken or proposed to be taken strengthen the 15-points programme for the welfare of minorities; and

(b) if so, the action taken or proposed to be taken by the Government to implement the same?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) Fifteen point programme for the Welfare of Minorities is being implemented throughout the country. As a part of monitoring process, State/UT's Government's are required to submit half yearly reports to Ministry of Social Justice & Empowerment. Government reminds defaulting States/UT's from time to time. The review of relementation is done at state level by the Chief Minister/Chief Secretary and at a district level by District Magistrate/District Collector.

#### **Incentive to Co-operative Sugar Mills**

6036. SHRI ABHAYSINH S. BHONSLE :  
SHRI D.S. AHIRE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have formulated any schemes for providing incentives to the co-operative sugar mills in the country;

(b) if so, the details thereof;

(c) the location-wise sugar mills in Maharashtra;

(d) the funds provided to the co-operatives sugar mills of Maharashtra under the scheme during the last two years; and

(e) the funds allocated for the current year to various co-operative sugar mills of the State under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) Government have not formulated any specific scheme for providing Incentives to the cooperative sugar factories in India. However, schemes have been formulated from time to time for providing incentives to sugar mills in the country for all the three sectors of the industry viz. cooperative, private and public.

(b) At present incentives are given in the form of higher freesale quota of sugar over and above the normal entitlement, for a definite number of years, depending upon the location of the factory in High Recovery Area or a Low Recovery Area.

(c) Statement showing the location-wise sugar mills in Maharashtra is enclosed.

(d) There is no provision in the Incentives Schemes for providing funds to the sugar mills.

(e) Does not arise.

#### Statement

Statement showing the location wise sugar mills in Maharashtra

S.No.	Name of the Factory	Sector
1	2	3
1.	Shree Pandurang SSK Ltd., P.O. Shreepur, Distt. Sholapur.	Coop.
2.	The Saswadmali Sugar Factory Ltd., P.O. Malinadar, Distt. Sholapur.	Pvt.
3.	Sahakar Maharishi Shankarao Mohite Patil SSK Ltd., Akluj, Distt. Sholapur,	Coop.
4.	Shri Shankar Sahakari Sakhar Karkhana Ltd., Sadashivnagar, Distt. Sholapur.	Coop.
5.	Shree Sidheshwar SSK Ltd., Kumathe, P.O. Tikawadi, Distt. Sholapur.	Coop.
6.	Vithal SSK Ltd., Gursale, Taluk Pandharpur, Distt. Sholapur.	Coop.
7.	Bhima SSK Ltd., Sikandar Takli, Teh. Mahol, Distt. Sholapur	Coop.
8.	Bhogawati SSK Ltd., Irle Vairag, Taluka Barsi, Distt. Sholapur.	Coop.

1	2	3
9.	Shri Sant Damaji SSK Ltd., Shiranadagi, T K. Karmala, Distt. Sholapur.	Coop.
10.	M/s Adinath SSK Ltd., Lave Bhalwani, Teh. Karmala, Distt. Sholapur.	Coop.
11.	The Ravalgaon Sugar Farm Ltd., Ravalgaon, Distt. Nasik.	Pvt.
12.	Girna SSK Ltd., P.O. Bhansaheb Nagar, Distt. Nasik.	Coop.
13.	Karamveer Kakasaheb Wagh SSK Ltd., Ranwad, Taluk Niphad, Distt. Nasik.	Coop.
14.	Kadwa SSK Ltd., Materewadi, Taluka Dindori, Distt. Nasik.	Coop.
15.	Nasik SSK Ltd., Palse, Distt. Nasik.	Coop.
16.	Vasantrao Dada Patil SSK Ltd., Vithewadi (Lohaner), Distt. Nasik.	Coop.
17.	Shri Changde Sugar Mills Ltd., Changdeonagar, Distt. Ahmednagar.	Pvt.
18.	The Kopargaon SSK Ltd., Kolpewadi Distt. Ahmednagar.	Coop.
19.	Niphad SSK Ltd., PO Bhausahabnagar, Distt. Nasik.	Coop.
20.	Chandrabhaga SSK Ltd., Bhalwani Distt. Solapur.	Coop.
21.	The Pravara SSK Ltd., Pravaranagar, Distt. Ahmednagar.	Coop.
22.	Ashok SSK Ltd., Ashoknagar P.O. Shrirampur, Distt. Ahmednagar.	Coop.
23.	Shri Ganesh SSK Ltd., Ganeshnagar, P.O. Ranjangaon Khurd, Distt. Ahmednagar.	Coop.
24.	The Sanjivanji (Takli) SSK Ltd., Tal. Kopargaon, Distt. Ahmednagar.	Coop.
25.	The Rahuri SSK Ltd., P.O. Rahuri Factory, Distt. Ahmednagar.	Coop.
26.	The Shrigonda SSK Ltd., P.O. Shrigonda, Distt. Ahmednagar.	Coop.
27.	Sangamner Bhag SSK Ltd., Amritnagar, Tal. Sangamner, Distt. Ahmednagar.	Coop.
28.	Dnyaneshwar SSK Ltd., Taluka Newasa, Distt. Ahmednagar.	Coop.
29.	Shri Jagdamba SSK Ltd., Rashin, Teh. Karjat, Distt. Ahmednagar.	Coop.

1	2	3	1	2	3
30.	Shri Vridheshwar SSK Ltd., P.O. Vridheshwar Sakhar Karkhana, Taluka Pathardi, Distt. Ahmednagar (Pimpalgaon).	Coop.	48.	The Malegaon SSK Ltd., Malegaon B.K., Distt. Pune.	Coop.
31.	The Mule SSK Ltd., Sonai, Taluka Newasa, Distt. Ahmednagar.	Coop.	49.	Shree Sameshwar SSK Ltd., P.O. Sameshwarnagar, Distt. Pune.	Coop.
32.	Parner Taluka Sahakari Sakhar Karkhana Ltd., Parner, Distt. Ahmednagar.	Coop.	50.	Yeshwant SSK Ltd., Chintamaninagar, P.O. Theur, Distt. Pune.	Coop.
33.	M/s Bhausahab Mahadeo Hande Agasti SSK Ltd., Jamgaon, Teh. Akola, Distt. Ahmednagar.	Coop.	51.	Bhima SSK Ltd., Patas, Taluka Daund, Distt. Pune.	Coop.
34.	Bhogwati SSK Ltd., Shahunagar, Post Parate, Distt. Kolhapur.	Coop.	52.	Vighnagar SSK Ltd., Junnar, Distt. Pune.	Coop.
35.	The Kolhapur Cane Sugar Works Ltd., Pvt. Kasoda Bhavada, Distt. Kolhapur.	Pvt.	53.	Rajgad SSK Ltd., Nigade, Tal. Bhor, Distt. Pune.	Coop.
36.	Shree Panchganga SSK Ltd., Ganganagar, Ichalkaranji, Distt. Kolhapur.	Coop.	54.	Gangaur SSK Ltd., P.O. Raghunathnagar, Distt. Aurangabad.	Coop.
37.	Shree Warna SSK Ltd., P.O. Warananagar, Distt. Kolhapur.	Coop.	55.	Sidheshwar SSK Ltd., Sillod, Distt. Aurangabad.	Coop.
38.	Kumbhi Keshri SSK Ltd., Kuditre, Tal. Karvir, Distt. Kolhapur.	Coop.	56.	The Kannad SSK Ltd., Kannad, Distt. Aurangabad.	Coop.
39.	Shree Dudhganga Vedganga SSK Ltd., Bidri, P.O. Mouninagar, Tal. Kagal, Distt. Kolhapur.	Coop.	57.	The Vinayak SSK Ltd., Parsoda, Taluka Vaijapur, Distt. Aurangabad.	Coop.
40.	Shri Datta SSK Ltd., Asrule, Tal. Panhala, Distt. Kolhapur.	Coop.	58.	Shri Santh Ek-Nath SSK Ltd., Paithan, Distt. Aurangabad.	Coop.
41.	Shri Datta SSK Ltd., Shirol, Distt. Kolhapur.	Coop.	59.	Shri Namdev Rao B. Gadekar, Deogiri SSK Ltd., Phulambri, Distt. & Tal. Aurangabad.	Coop.
42.	Daulat Shetkari SSK Ltd., P.O. Halkarni, Tal. Chandgad, Distt. Kolhapur.	Coop.	60.	Krishna SSK Ltd., Rathare Budruk, P.O. Shivnagar, Distt. Satara.	Coop.
43.	Gadhinglaj Taluka SSK Ltd., Taluka Gadhinglaj, Distt. Kolhapur.	Coop.	61.	Shriram SSK Ltd., Phaltan, Distt. Satara	Coop.
44.	Chhatrapatti Shahu SSK Ltd., Kagal, Distt. Kolhapur.	Coop.	62.	New Phalthan Sugar Works Ltd., Taluka Phalthan, P.O. Shakharwadi, Distt. Satara.	Pvt.
45.	Jawahar Shetkari SSK Ltd., Hupari Tal. Katkangale, Distt. Kolhapur.	Coop.	63.	Kisanveer Satara SSK Ltd., Bhuinj, Taluka Wai, Distt. Satara.	Coop.
46.	Indapur SSK Ltd., Bijawadi, Taluka Indapur, Distt. Pune.	Coop.	64.	Balasaheb Desai SSK Ltd., Daulatnagar, Marali, Taluka Patan, Distt. Satara.	Coop.
47.	Shri Chatrapati SSK Ltd., Bhavaninagar, Tal. Indapur, Distt. Pune.	Coop.	65.	Sahyadri SSK Ltd., Yeshwantnagar, Taluka Karad, Distt. Satara.	Coop.
			66.	Ajiri.yatra SSK Ltd., Shendre, Distt. Satara.	Coop.
			67.	Vasantdada Shetkari SSK Ltd., P.O. & Distt. Sangli.	Coop.

1	2	3	1	2	3
68.	Godavari Manar SSK Ltd., Shankarnagar, P.O. Ramtirth, Distt. Nanded.	Coop.	86.	M/s Shri Shankar Shetkari SSK Ltd., Village Mangrul, Distt. Yavatmal.	Coop.
69.	M/s Shankar SSK Ltd., Phulenagar, Teh. Bhokar, Distt. Nanded.	Coop.	87.	The Ambajgai SSK Ltd., P.O. Ambasakhar Tal. Ambajogai, Distt. Beed.	Coop.
70.	Shree Panzarakan SSK Ltd., Bhadne, Tal. Sakri, Distt. Dhulia.	Coop.	88.	Jai Bhawani SSK Ltd., Georai, Distt. Beed.	Coop.
71.	Shree Satpuda Tapi Parisar SSK Ltd., Tal. Sahada, P.O. Purshottamnagar, Distt. Dhulia.	Coop.	89.	Kada SSK Ltd., Kada, Tak. Ashti, Distt. Beed.	Coop.
72.	M/s Sanjay SSK, Dhule, Sindkheda, Amalner Ltd., Vijay Nagar, Tal. & Distt. Dhule.	Coop.	90.	Rajanan Coop. Sugar Factory Ltd., At Taluka & Distt. Beed.	Coop.
73.	Shirpur Shetkari SSK Ltd., Dahiwad, Tal. Shirpur, Distt. Dhule	Coop.	91.	Madhukar SSK Ltd., P.O. Faizpur, Distt. Jalgaon.	Coop.
74.	Jijamata SSK Ltd., Dusarbid, Tal. Mahkar, Distt. Buldana.	Coop.	92.	Vasant SSK Ltd., Kasoda, Distt. Jalgaon.	Coop.
75.	Vasant SSK Ltd., Pusad, Distt. Yavatmal.	Coop.	93.	Belganga SSK Ltd., Taluka Chalisgaon, Distt. Jalgaon (Bhoras).	Coop.
76.	M/s Jai Kisan SSK Ltd., Bodegaon, Teh. Darwha, Distt. Yavatmal.	Coop.	94.	M/s Shri Chopada SSK Ltd., Machale, Tal. Chopada Distt. Jalgaon.	Coop.
77.	Rajaram Bapu Patil SSK Ltd., Rajaramnagar Post Sakharale, Taluka Walwa, Distt. Sangli.	Coop.	95.	Marathwada SSK Ltd., P.O. Dongarkhada, Taluka Pathari, Distt. Parbhani.	Coop.
78.	Vishwas SSK Ltd., Yeshwantnagar, Post Chikhali, Taluka Shirala, Distt. Sangli.	Coop.	96.	The Godavari Dudhana SSK Ltd., Deonandra, Taluka Pathari, Distt. Parbhani.	Coop.
79.	Hutatma Kisan Ahir SSK Ltd., Walve, Distt. Sangli.	Coop.	97.	Purna SSK Ltd., Basmathnagar, Distt. Parbhani.	Coop.
80.	Yeshwant SSK Ltd., Nagewadi, Taluka Distt. Sangli.	Coop.	98.	Samarth SSK Ltd., Mahakala, Tal. Ambad, Distt. Jalna.	Coop.
81.	Mahankali SSK Ltd., Kavathe Mahankal, Distt. Sangli.	Coop.	99.	Jai Jawan Jai Kisan SSK Ltd., Nalegaon, Tal. Ahmedpur, Distt. Latur.	Coop.
82.	Tasgaon Taluka SSK Ltd., Tasgaon, (Turchi Phata), Post Turchi, Tal. Tasgaon, Distt. Sangli	Coop.	100.	Shetkari SSK Ltd., Killari, Distt. Latur.	Coop.
83.	Dhamanganga SSK Ltd., Sonarsidhnagar, Distt. Sangli.	Coop.	101.	M/s Manjara Shetkari SSK Ltd., Tq-Chincholirao, Distt. Latur.	Coop.
84.	Terna Shetkari SSK Ltd., Ternanagar, Taluka Dhoki, Distt. Osmanabad.	Coop.	102.	M/s Tulja Bhawani Shetkari SSK Ltd., Naldurg, Tal. Taljapur, Distt. Osmanabad.	Coop.
85.	Kalambar Vibhag SSK Ltd., Kalambar, Post Gandhinagar, Distt. Nanded.	Coop.	103.	M/s Shetkari SSK Ltd., Dhamanagaon, Taluka, Chandur Rly., Distt. Amravati.	Coop.
			104.	M/s Jalna SSK Ltd., Village, Ramnagar, Teh. & Distt. Jalna.	Coop.
			105.	M/s Shriram SSK Ltd., Babdeo, Teh. Mauda, Distt. Nagpur.	Coop.

1.	2	3
106.	M/s Mahatma SSK Ltd., Jamani, Tal. Saloo Distt. Wardha.	Coop.
107.	Majalgaon SSK Ltd., Nithrud, Teh. .Majalgaon, Distt. Beed.	Coop.
108.	The Vainganga SSK Ltd., Teh. Maholi Road, Distt. Bhandara.	Coop.
109.	M/s Balaji SSK Ltd., Masalapen, Tal. Risod, Distt. Akola.	Coop.
110.	M/s Sindkheda SSK Ltd., At Degaon, Teh. Sindkheda Distt. Dhulia.	Coop.
111.	M/s Akola Zilla SSK Ltd., Vizora, Distt. Akola.	Coop.
112.	M/s Jath Taluka Shetkari SSK Ltd., At Tippehalli Jath, Taluka Jath, Distt. Sangli.	Coop.
113.	Ghodganga SSK Ltd., Nhanare, Distt. Pune	Coop.
114.	Pushpawati SSK Ltd., Chekhali, Distt. Yavatmal.	Coop.
115.	Narsinha SSK Ltd., Lohgoan, Distt. Parbhani.	Coop.
116.	Sh. Bageshwari SSK Ltd., Warphal, Distt. Jalna.	Coop.
117.	Pushpdanteshwar SSK Ltd., Samesherpur, Distt. Dhulia.	Coop.
118.	Ajara Shetakari SSK Ltd., Gavese, Distt. Kolhapur.	Coop.
119.	Kedareswar SSK Ltd., Bodhegaon, Distt. Ahmednagar.	Coop.
120.	Sh. Bhaurao Chavan SSK Ltd., Mankhed, Distt. Nanded.	Coop.
121.	Shivajirao Patil Nilangekar SSK Ltd., Ambulga (BK), Tal. Nilanga, Distt. Latur	Coop.

#### Misuse of the Grants by NGO's

6037. SHRI A. VENKATESH NAIK : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the steps taken by the Government to check the misuse of annual grants by NGOs meant for various welfare schemes;

(b) the number of such NGOs black-listed;

(c) the action taken by the Government against them during 1996-97 in each State;

(d) whether the Government proposed to take further steps to control and functioning of NGOs in the field of welfare scheme; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Grants-in-aid are released to NGOs on the basis of recommendations of the State Government concerned, Inspection Reports of the Central/State Government Officers/Organisations, and after scrutiny of the Annual Audited Accounts and Utilisation Certificates.

(b) and (c) A statement showing the number of NGOs, Statewise, in whose case further grants-in-aid have been discontinued is enclosed. Whenever necessary, the matter is taken up with the State Governments/UTs for recovery of the unutilised grants and for take-over of the assets created out of Government funds.

(d) and (e) Existing arrangement ensures monitoring of the functioning of the NGOs.

#### Statement

*State-wise number of NGOs in whose case grants-in-aid have been discontinued.*

S.No.	Name of the State	No. of NGOs
1.	Andhra Pradesh	7
2.	Bihar	5
3.	Delhi	3
4.	Karnataka	1
5.	Kerala	1
6.	Orissa	1
7.	Rajasthan	1
8.	Tamilnadu	2
9.	Uttar Pradesh	15
10.	West Bengal	5

[Translation]

#### LPG Supply

6038. SHRI PRADEEP KUMAR YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Indian Oil Corporation have issued instructions to LPG distributors for not supplying LPG cylinder beyond 15 Kilometres; and